

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Petition(s) for Special Leave to Appeal (Crl.) No(s). 8891/2016

KANCHAN

Petitioner(s)

VERSUS

TEEJU VERMA & ORS.

Respondent(s)

Date : 17-07-2017 This petition was called on for hearing today.

For Petitioner(s) Mr.Shailendra Singh,Adv.
Mr.Sanjai Kumar Pathak, AOR

For Respondent(s)
Ms.Vanshaja Shukla, AOR

Mr.Rohit Pandey,Adv.
Mr.Samir Ali Khan, AOR

UPON hearing the counsel the Court made the following
O R D E R

Four weeks time as last chance is given to the respondent Nos.1 & 2 to file the counter affidavit. The respondent No.3 does not intend to file the counter affidavit. This is taken on record.

List the matter before the Hon'ble Court as per rules after expiry of four weeks.

SANJAY PARIHAR
Registrar

SB